

**Government of Jammu and Kashmir**  
**General Administration Department**  
(Vigilance) Civil Secretariat, Jammu/Srinagar

**Notification**

**Jammu, the 11<sup>th</sup> of January, 2022**

**S.O. 14.-** In exercise of the powers conferred by section 16 of the Jammu and Kashmir Public Men and Public Servants Declaration of Assets and Other Provisions Act, 1983, the Government hereby makes following amendments in the Jammu and Kashmir Public Servants Declaration of Assets and Other Provisions Rules, 1998:

**1. In Rule 3 of the Rules:-**

i. sub-rule (1) shall be substituted as under:

“(1) Every Public Servant shall submit annual return through online mode using the portal <https://prs.jk.gov.in> for the calendar year between 1<sup>st</sup> and 31<sup>st</sup> January, of the next calendar year, in respect of all the assets possessed by him and his family members which shall include the assets in respect of movable property, the value of which exceeds his two months basic salary in each case, giving full particulars regarding:

(a) Cash balance, saving bank deposits, shares, cash certificates, fixed deposits, debentures, security bond;

(b) Jewellery/ornaments; and

(c) Households items (electric and electronic items only).”

ii. sub-rule (2) shall be omitted.

**2. Rule 4 of the Rules shall be substituted as under:**

“**4. Restriction to acquire and transfer of movable property.-** Every public servant shall bring to the notice of the prescribed authority the acquisition or transfer of movable property where the value of such property exceeds his two months basic salary in each case.”

**By order of the Lieutenant Governor.**


**Sd/-**  
(Manoj Kumar Dwivedi) IAS,  
**Principal Secretary to the Government.**

No. GAD-VIG0APR/4/2021-09-GAD

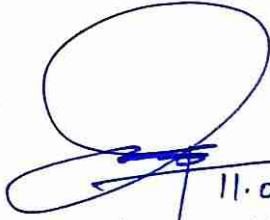
Dated: 11.01.2022

Copy to the:

1. Ld. Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary), Finance Department.
3. Financial Commissioner (Additional Chief Secretary), Health & Medical Education Department.

  
11.01.2022

4. Director General of Police, J&K.
5. All Principal Secretaries to the Government.
6. Principal Resident Commissioner, J&K Government, New Delhi.
7. Principal Secretary to the Lieutenant Governor.
8. All Commissioner/Secretaries to the Government.
9. Chief Electoral Officer, J&K.
10. Director General, J&K IMPA&RD.
11. Joint Secretary (Jammu, Kashmir & Ladakh), Ministry of Home Affairs, GoI.
12. Divisional Commissioner, Kashmir/Jammu.
13. Chairperson, J&K Special Tribunal.
14. Director Information, J&K.
15. All Deputy Commissioners.
16. All Heads of Departments/Managing Directors/Secretary, Advisory Boards.
17. Secretary, J&K Public Service Commission/SSB/ BoPEE.
18. Director, Archives, Archaeology and Museums, J&K.
19. Registrar General, J&K High Court, Jammu
20. Secretary General, J&K Legislative Assembly.
21. Secretary, J&K Academy of Art, Culture & Languages.
22. All Registrars of different Universities of UT of J&K.
23. General Manager, Government Press, Srinagar/Jammu.
24. Private Secretary to the Chief Secretary, J&K.
25. Private Secretary to Advisor (F) & (B) to the Lieutenant Governor.
26. Private Secretary to Principal Secretary to the Government, General Administration Department.
27. I/c GAD Website.
28. Notification file.

  
11.01.2022

(Dr. Mohammad Usman Khan) JKAS,  
**Deputy Secretary to the Government.**